CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 5th day of September 2003.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.
HON. MR. D. R. TIWARI, A.M.

C.C.P. No.144/03 in O.A. No.252/03

Shiv Shankar Shukla S/O Sri D.N. Shukla R/O 145, C/1,

Chandpur Saleri, Allahabad.....   ..... Petitioner.

Counsel for petitioner : Sri M.K. Upadhyay.

Versus

Udai Krishna, Director Postal Services, Allahabad Region,

Allahabad.....   .....Respondent.

Counsel for respondent : Sri Ratnakar Choudhary.

O R D E R

BY HON.MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this contempt petition filed under section 17 of
A.T. Act, 1985 applicant has prayed t-o punish respondent
for committing contempt of this Tribunal by not complying
the order dated 25.3.03 passed in O.A. No.252/03. The
direction given by the Tribunal was as under :-

> "......We direct the respondent No.3 to decide the
> representation of the applicant by a reasoned and
> speaking order within a month from the date of
> communication of this order. The representation
> dated 11.7.2001 is addressed to Director Postal
> Services, Gorakhpur. Now as the applicant is
> working in the jurisdiction of Director Postal
> Services of Allahabad, we consider it appropriate
> that Direct-or Postal Services, Allahabad, Res.No.3
> decides the said representation."

2.   By the aforesaid direction, representation was required
to be decided within a month. However, the respondent made
an application No.1893/03 for extension of time which was
allowed on 2.7.03 by granting 15 days time. Sri Ratnakar
Chaudhary has filed counter reply. Along with counter, a
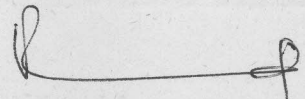letter of P.M.G., Allahabad Region, Allahabad dated 21.7.03

has been filed which shows that the representation of the applicant has been decided. We do not find any good ground to continue this case. The contempt application is accordingly rejected.

3.   However, if the applicant is dissatisfied with the order passed on the representation he may challenge the same in the regular side.

No order as to costs.

A.M.   V.C.

Asthana/